

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.77/KB//2017
(CP-459/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company	Superking Electricals Pvt.Ltd. & Ors.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Amitabh Shukla, Adv.
 2. Riya Sinha, Advocate
- for the applicants
- Riya Sinha.
Adv.
21/09/2017

ORDER

Ld. Counsel for the petitioners has filed supplementary affidavit annexing the copy of the Board Resolutions and latest audited financial statement of the transferor and transferee companies, which may be taken on record. It appears that Hon'ble Calcutta High Court dispensed with the meeting of the shareholders but no order has been passed regarding dispensing the meeting of the creditors. Petitioner is directed to file the List of Creditors along with the consent of all the creditors of the transferor and transferee companies by next date of hearing.

List the matter on 13/11/2017.

Sd/-

(Jinan K.R.)
Member (J)

Sd/-

(Vijai Pratap Singh)
Member (J)